## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 680/2016

IN	THE	MATI	ER	OF:
			and the latest of	

Duke Holding Ltd. & Anr.

.....Petitioners

SECTION:

UNDER SECTION 391 TO 394

Order delivered on 29.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s)

: Ms. Anju Jain & Mr. Hitesh Sachor, Advocates

For the ROC/RD (NR) Delhi

Mr. Manish Raj, Company Prosecutor

## ORDER

Chartered accountant certificate is taken on record.

Arguments heard. Order reserved.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(DEEPA KRISHAN) (MEMBER TECHNICAL)

29.08.2017 Vineet